to a matter of urgent public importance

12 Noon

# CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

#### ALLEGED TORTURE OF SEVEN WORKERS AND MURDER OF ONE WORKER AT A COLLIERY IN BLHAR AND THE TENSION RESULTING THEREFROM

SHRI KALYAN ROY (West Bengal): Madam, I call the attention of the Minister of Home Affairs to the alleged torture of seven workers and murder of one worker at the residence of the Assistant Manager of a colliery belonging to the Raniganj Coal Association in Jharia (Bihar) and the tension resulting therefrom.

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY) : Madam Deputy Chairman, according to information obtained from the Government of Bihar investigations of offences under sections 302, 323, 324 and 342, IPC, read with section 30 of the IPC are under progress in respect of death of one person and injuries to four others on 2nd August, near Burradih Colliery in the jurisdiction of Police Station Iharia, District Dhanbad. Nine persons including the Assistant Manager of the Burradih Colliery have surrendered in courts concerned and it is also learnt that their requests for bail have been rejected. Since investigations are in progress and allegations relate to serious offences it may not be appropriate in the interest of efficient investigation as well as subsequent fair trial, that further details should be disclosed at this stage. The district authorities are fully seized of the matter and it is also reported that the situation in the area is peaceful.

SHRI KALYAN ROY: Madam, would the hon. Minister be kind enough to inform the House whether it is not a fact that 12 trade union leaders of the Jharia Coal belt have submitted a memorandum to the Governor saying that the life and security of the mine workers have been greatly endangered because of the open collusion between the police and the mine-owners particularly because of the fact that the present Deputy Commissioner of the Jharia belt has in an open statement, which appeared in the Amrita Bazar Patrika of August 6, asked the mine owners to stand on their own legs and develop their own security forces? On the very day he issued this statement, this particular management which gave contracts in violation I

of the recommendations of the court of enquiry, murdered a worker in the dining room in the apprehension that he might commit theft in the evening, and the police colluded with them at that time so that they could escape. This is what is happening in a majority of the mines and life has become insecure for the mine workers. We want a judicial enquiry and the removal of this Deputy Commissioner who is asking the mine-owners indirectly to develop security forces to kill the workers.

## THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN):

Madam, personally I have no confirmation from the State Government about this because I have not asked for this particular thing. As far as press reports are concerned, I am aware of them because I have seen some of the press reports

SHRI M. V. BHADRAM (Andhra Pradesh): In view of this press report, will the Government send an officer from here to find out the facts and, if there is any truth in that report, will he take steps to remedy the situation?

SHRI Y. B. CHAVAN: Madam, as far as the facts mentioned in the Calling Attention Notice are concerned, it is a matter which is already under investigation and there is no question of sending anybody from here. As for the other matters, certainly it will be for the Bihar administration to find out and. if necessary, they will send an officer from there. There is no question of sending any officer from here.

SHRI BHUPESH GUPTA (West Bengal): Madam Deputy Chairman, the hon. Minister should make the position clear now that Bihar is under the Central Government. The *Amrita Bazar Patrika* of August 6, to which reference has been made, says in its report:

"The Deputy Commissioner of Dhanbad, Mr. R. R. Menon, told pressmen that he had advised colliery owners of Dhanbad area to employ their own security forces and to stand on their own legs to protect their life and property. 'The police at the disposal of the district authorities were too inadequate to cope with the sporadic outbreak of violence in different collieries', he said."

There are about 400 collieries in the area. It is quite clear that the security forces of the coal mine-owners were being used as a kind of police force, a

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concede that this is a very serious matter and it कत्ल भी हो जाता है । खुद मेरे ऊपर गुड़ों से requires very careful attention. As far as the matters which he has mentioned are concerned, I cannot either confirm or contradict them. As I हिंडल को० में। वह मुकदमा सरकार आज तक have said, and as I will repeat again, this Calling Attention Notice was about one particular matter नहीं चला पाई। तो हमेशा के लिये, मैं जानना and I have tried to get the facts about it. About the चाहता हं क्योंकि यहां पर घर मंत्री भी हैं... press report, I have seen it, but I do not have the facts about it. But I do not agree with the use of some such forces for violent activities against the labour, etc. If it is true, it is a very serious matter में भी हुआ था । and I will take up the matter with the Bihar Government. I am sure the West Bengal Government also must be looking into it.

the management maintains goondas on a permanent basis and the police officers are on the कोई न कोई अब ऐसी व्यवस्था की जाय कि monthly pay of the management, besides the जिससे जहां पर ये खदाने हैं वहां पर इस तरह Government's pay, and since the introduction of President's rule, this corruption among the police के कांड न होने दें जैसा यह अरिया में हो गया।

the habit of making very

parallel force functioning without any legal exaggerated statements. I do not know whether the managements keep goondas, etc. I have no information about it. President's rule was introduced only a few weeks ago and it cannot be that things have become so bad as that only because there is President's rule. As far as the facts are concerned, I have given an assurance to the hon. House that I will ask the Bihar administration to take serious notice of this matter.

to a matter of urgent public importance

भी राजनारायण (उत्तर प्रदेश): माननीय हुआ है। ये इतने सीधे नहीं है कि ये जानते नहीं है कि कोई भी कारखाना हो या कोई भी को पालते हैं। उन्हीं गृंडों से मज़दूरों के नेताओं SHRI Y. B. CHAVAN : Madam, I quite पर लाठी वर्षा भी करवाते हैं और कभी कभी

भी लोकनाय मिश्र (उड़ीसा) : आसनसोल

श्री राजनारायण : अब आसनसोल में मत जाइये। हम तो सब कह जाते हैं, हम छुपाते SHRI DWIJENDRALAL SEN GUPTA (West नहीं है। यहां पर घर मंत्री भी है, श्रम मंत्री भी है। Bengal): May I know from the hon. Minister मही है। यहां पर घर मंत्री भी है, श्रम मंत्री भी है। whether he is aware that in the coal belts of Bihar, मैं श्री भूपेश गुप्त की इस बात से सहमत हूं कि has very much increased and consequently, the ugi के हमारे हिन्द मजदूर सभा के नेता हित-SHRI Y. B. CHAVAN: The hon. Member is in नारायण जी आये, उन्होंने सारी घटना के बारे में जानकारी कराई । मैडम, आप देखेंगी आसन-सोल में भी हो गया, यानी चौरा एक कोखियरी है वहां दूसरी जगह से करीब तीन, चार सौ आदमी लाठी, भाला, डंडा, लेकर आए, वहां कत्ल हो गया और जिसका कत्ल हो गया वह डिस्यूटेड है। कुछ कहते हैं एस० एस० पी० का कार्यकर्ता है, कुछ कहते हैं लेपट कम्यनिस्ट का कार्यकर्ता है। मगर एक बात अनहिस्यटेड है कि लेफ्ट कम्यनिस्ट्स ने सैंकडों की तादाद

### श्री राजनारायण

में बाहर के लोगों को लाकर के चौरा कोलियरी जो एस०एस०पी० कण्टोल्ड है वहां पर हमला बोल दिया और झगड़ा हुआ।

एक माननीय सदस्य: मगर वे मालिक के गण्डे नहीं थे।

श्री राजनारायण: मालिक के गुण्डे हो सकते हैं और दूसरे मालिक के गुण्डे हो सकते हैं। लेकिन हम इस चीज से ऊब गये हैं। इसलिए में आपके द्वारा सरकार से यह जानना चाहता हुं कि इस परिस्थिति की गम्भीरता को देखते हुए क्या घर मंत्री और श्रम मंत्री यह आवश्यक समझते हैं कि कोई न कोई ऐसी व्यवस्था हो जिससे एक पार्टी दूसरी पार्टी से संबंधित युनियन पर कब्जा न करने पाये, न कत्ल हों और न डण्डे चलाये जायें।

श्री लोकनाथ मिश्रः ये बंगाल के नये मालिक केगण्डेथे।

SHRI Y. B. CHAVAN: I agree with the honourable Member that this whole atmosphere of violence, whether that violence is from the management or it is because of rivalries among different trade unions of different political parties, is a very sad affair and naturally the administration will have to take note of it. I am sure the Labour Minister himself takes note of this matter and introduces measures to see that this is minimised. But the use of goondas is not a monopoly of the management alone. Sometimes the trade unions also resort to it.

SHRI KRISHAN KANT (Haryana): What the honourable Home Minister has said is correct. The whole thing has not happened in Bihar only after the President's rule. It is taking place in the whole coal belt. Not only that. A few days back in the Moira Coal Fields which are under the Birlas a five-year old child of a trade union leader was murdered. So, the question of insecurity is there. The honourable Home Minister should take immediate steps in this regard and also request the Labour Minister to get in touch with the Governments of Bihar and West Bengal so that the whole question of security of the labour and

other people in that area can be discussed at an early date to see that the life of the people there is safe.

SHRI Y. B. CHAVAN: I think your question has been properly and attentively heard by the Labour Minister himself.

SHRI P. C. MITRA (Bihar): In view of the admission by the Deputy Commissioner of the inadequacy of the police force there, is there any proposal to increase the police force in Jharia and Dhanbad?

SHRI Y. B. CHAVAN: I think I will have to get the facts and the report.

DEPUTY CHAIRMAN: Now, Mr. Rajnarain, you have taken my permission for raising certain matters. may do so.

### REFERENCE TO SECURITY ARRANGEMENTS FOR PRIME **MINISTER**

श्री राजनारायण (उत्तर प्रदेश): मुझे बहुत ही अफसोस के साथ कहना पड रहा है कि जब मैं कल सदन से 9 बजे रात घर पहुंचा तो मुझे साढे 10 बजे रेडियो पर प्रधान मंत्री के भाषण के संबंध में खबर सूनने का मौका मिला। दिल्ली के अध्यापक जो प्रधान मंत्री के वहां गये थे उनके सामने प्रधान मंत्री ने जो भाषण दिया उसकी खबर साढे १० बजे के रेडियो में इस तरह से बतलाई गई । "हमको प्रधान मंत्री के पद से हटाने का षडयंत्र चल रहा है और मुझे जान से मारने की भी धमकी दी जा रही है "। इसी वात को आज समाचारपत्रों में पढ़ने को मिला और तब से मैं बहुत चिन्तित हुं। मैं आपके द्वारा घर मंत्री जी से जानना चाहता हं कि जब प्रधान मंत्री के जीवन पर खतरा हो और जब प्रधान मंत्री को पद से हटाने का पड्यंत्र हो, तो इसके संबंध में घर मंत्री को जानकारी है या नहीं, क्या स्थिति है ? प्रधान मंत्री के जीवन की सुरक्षा हेतू घर मंत्री ने अब तक क्या कार्यवाही की है ? क्या प्रधान मंत्री ने घर मंत्री को कि उनके जीवन पर खतरा है, इस तरह की कोई खबर दी है ? क्या प्रधान मंत्री ने घर मंत्री या होम डिपार्टमेंट